

(7)
Notice is issued to
Resp. M. 14.12.92
(By hand)

Dated: 18.12.92

Mv. G.S. Walia Counsel
for the applicant.

The case paper have
been called out at the
request of Mv. Walia, learned
Counsel for the applicant;
although the case was not
on board today.

Applicant has filed
an application praying for
withdrawal of the O.A. No:
1265/92. We permitting to
withdraw the application
as prayed for. Accordingly.
OA 1265/92 is ^{treated as} withdrawn.

DASTI.

18/12/92
order/Judgment despatched
to App. Court/Respondent(s)
on 18/12/92

(V. D. Deshmukh)
M(J)

(M. Y. Priolkar)
M(A)

22/12/92